

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: BRG IRON & STEEL CO. PRIVATE LIMITED Date of Commencement of Liquidation: 03-02-2020; List of Stakeholders as on Date: 30-09-2021; Name of IP: Mr. Kannan Tiruvengadam; Process Number: 1; Last 5 digit of registration number: 10482

| Sl. no. | Category of stakeholders  | Summary of claims received |                | Summary of claims admitted |                | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure        |
|---------|---|----------------------------|----------------|----------------------------|----------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
|         |   | No. of claims              | Amount (Rs.)   | No. of claims              | Amount (Rs.)   |                             |                           |                                     |                            |
| 1       | Unpaid insolvency resolution process costs  |                            |                |                            |                |                             |                           |                                     | NA                         |
| 2       | Liquidation costs incurred till date  |                            |                |                            |                |                             |                           |                                     | NA                         |
| 3       | Secured financial creditors   | 12                         | 34645299082.13 | 12                         | 34614611082.13 | 0                           | 30688000                  | 0                                   | <a href="#">Annexure 3</a> |
| 4       | Unsecured financial creditors   | 0                          | 0              | 0                          | 0              | 0                           | 0                         | 0                                   | NA                         |
| 5       | Operational creditors (Workmen)   | 0                          | 0              | 0                          | 0              | 0                           | 0                         | 0                                   | NA                         |
| 6       | Operational creditors (Employees)   | 1                          | 95256          | 1                          | 0              | 0                           | 95256                     | 0                                   | <a href="#">Annexure 6</a> |
| 7       | Operational creditors (Government Dues)   | 5                          | 14432205067.00 | 5                          | 14432205067.00 | 0                           | 0                         | 0                                   | <a href="#">Annexure 7</a> |
| 8       | Operational creditors (other than Workmen, Employees and Government Dues)             | 57                         | 2405920806     | 57                         | 52862628.01    | 0                           | 2353058178.21             | 0                                   | <a href="#">Annexure 8</a> |
| 9       | Other stakeholders, if any (other than financial creditors and operational creditors) | 7                          | 3141192484     | 7                          | 2276188930     | 0                           | 865003554.00              | 0                                   | <a href="#">Annexure 9</a> |
| Total   |   | 82                         | 54624712695.13 | 82                         | 51375867707.14 | 0                           | 3248844988.21             | 0                                   |                            |